

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 168 of 2021

IN THE MATTER OF:

Asset Care & Reconstruction Enterprises Ltd. ...Appellant

Versus

Dharmendrad Kumar Bhasin

Resolution Professional of Rainbow

Denim Ltd. ...Respondent

Present: -

For Appellant: Mr. Vikky Dang, Mr. Shivanshu Kumar, Advocates

ORDER
(Virtual Mode)

08.03.2021 After some argument, Learned Counsel for the Appellant further prays that he may be permitted to move before Ld. Adjudicating Authority in the matter. He proceeds in accordance with law.

The Appeal is dismissed as withdrawn. No cost.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/Kam.